CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH *****

OA 217/2002

Monday, this the 8th day of July, 2002.

CORAM:

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN -HON'BLE SHRI T.N.T. NAYAR, ADMINISTRATIVE MEMBER

Rateesh Kumar S., Gramin Dak Sevak Mail Carrier, Memala Branch Post Office, Vithura, Trivandrum District.

... Applicant

(By Advocate Mr. Thomas Mathew)

Vs

- Inspector, Posts,
 Nedumangad Sub Division,
 Nedumangad P.O. 695541.
- 2. Superintendent of Post Offices, Trivandrum South Postal Division, Trivandrum.
- Union of India, rep. by its Secretary, Department of Posts, New Delhi.

... Respondents

(By Mr. C. Rajendran, SCGSC)

The application having been heard on 8.7.2002, The Tribunal on the same delivered the following:

ORDER

HON'BLE SHRI A.V. HARIDASAN, VICE CHAIRMAN

The applicant, who is performing the duties of G.D.S. Mail Carrier in Memala Post Office has filed this application challenging Annexure A5 order dated 1.4.2002 issued by the Inspector, Posts, Nedumangad, the 1st respondent to the Sub Postmaster, Vithura for making a stop gap arrangement terminating the services of the applicant and for a declaration that the applicant is entitled to continue as G.D.S. Mail Carrier, Memala till a regular selection is made.

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2. Shri C. Rajendran, SCGSC on instructions from the respondents states that at present there is no intention to terminate the services of the applicant and to replace him person and the proposal is only for mechanising the mail root of G.D.S. M.C., Memala. Further, it is stated that applicant's service would not be terminated to make another stop gap arrangement. Noting the above submission made by the counsel for the respondents, the application is disposed of without further direction. No costs.

Dated the 8th July, 2002.

T.N.T. NAYAR ''
ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN

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APPENDIX

Applicant's Annexures:

- 1. A-1: True copy of page 6 of applicant's SSLC Book.
- 2. A-2: True copy of charge report assuming charge of GDS Mail Carrier, Memala on 16.4.2002.
- 3. A-3: True copy of letter issued to the applicant by the Postmaster, Thycaud directing him to remit Rs.25/towards premium for Fidility Bond.
- 4. A-4: True copy of Acquittance Roll 839 for the month of February 2002.
- 5. A-5: True copy of letter dated 1.4.2002 addressed to Sub Postmaster, Vithura issued by the 1st respondent.

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